# (Part II-Proceedings other than Questions and Answers)

## Vol. VI First day of the Seventh Session of First Parliament of India No. 1

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#### LOK SABHA

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Monday, 23rd August, 1954.

The Lok Sabha met at a Quarter Past Eight of the Clock.

[MR. SPEAKER SHRI G. V. MAVALAN-KAR in the Chair.]

## QUESTIONS AND ANSWERS

(See Part I)

9 A.M.

## DEATH OF SHRI SURESH CHANDRA MAJUMDAR

Mr. Speaker: I regret to inform the House of the passing away at the age of sixty-six of Shri Chandra Majumdar who was a Member of the Provisional Parliament. He was a great fighter in our for independence and suffered prisonment a number of times. He was a journalist of repute and was the founder of the Anand Bazar Patrika, a Bengali daily and the Hindustan Standard, an English daily. His demise is a loss to us all. We mourn it and I am sure the House will join me in conveying our condolences to his family. The House may stand in silence for a minute to express its sorrow.

#### PAPERS LAID ON THE TABLE

BILLS PASSED DURING SIXTH SESSION

Secretary: Sir, I lay on the Table a statement showing the Bills passed by the Houses of Parliament during the Sixth Session, 1954, and assented to by the President.

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#### STATEMENT

- 1. The Abducted Persons (Recovery and Restoration) Amendment Bill, 1954.
  - 2. The Appropriation Bill, 1954.
- 3. The Appropriation (Railways) Bill, 1954.
- 4. The Government of Part C States (Amendment) Bill, 1953.
- 5. The Appropriation (Vote on Account) Bill, 1954.
- 6. The Control of Shipping (Amendment) Bill, 1954.
- 7. The Air Corporations (Amendment) Bill, 1954.
- 8. The Appropriation (Railways) No. 2 Bill, 1954.
- 9. The Displaced Persons (Claims) Supplementary Bill, 1953.
- 10. The Press (Objectionable Matter) Amendment Bill, 1953.
- 11. The Barsi Light Railway (Transferred Liabilities) Bill, 1954.
- 12. The Transfer of Evacuee Deposits Bill, 1954.
- 13. The Appropriation (No. 2) Bill, 1954.
  - 14. The Finance Bill, 1954.
- 15. The Lushai Hills District (Change of Name) Bill, 1954.
- 16 The Prevention of Disqualification (Parliament and Part C States Legislatures) Amendment Bill 1954.
- 17. The Absorbed Areas (Laws) Bill, 1953.
- 18. The Drugs and Magic Remedies (Objectionable Advertisements) Bill, 1953.
- 19. The Indian Ratiways (Second Ameridment) Bill, 1953.

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